

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR  
ORDER SHEET

APPLICATION NO.: \_\_\_\_\_

Applicant(s)

Respondent (s)

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
<p><i>Rejoinder not filed</i></p>	<p><u>14.02.2007</u> <u>OA No. 291/2005</u> Mr. P.N. Jatti, Counsel for applicant. None present for the respondents. Learned counsel for the applicant prays for four weeks time to file rejoinder. Prayer granted. List it on 23.03.2007.</p> <p><i>for</i> (KULDIP SINGH) VICE CHAIRMAN</p> <p>AHQ</p>
<p><i>Copies over with 1 2 3 4 5</i></p>	<p><u>23.03.2007</u> <u>OA No. 291/2005</u> Mr. P.N. Jatti, Counsel for applicant. Mr. S.R. Samotha, Proxy counsel for Mr. Tej Prakash Sharma, Counsel for respondents. Learned counsel for the applicant seeks permission to withdraw this OA. Permission granted. The OA is dismissed as having been withdrawn.</p> <p><i>Amrit (J.P. SHUKLA) MEMBER (A)</i> AHQ</p> <p><i>K</i> (KULDIP SINGH) VICE CHAIRMAN</p>